CENTRAL ADM IN ISTRATIVE TRIBUNAL CALCUTTA BENCH

No. 0A 765 of 96

Present: Hon'ble Mr.Justice S.N. Mallick, Vice-Chairman

Hon ble Mr.S.Dasgupta, Administrative Member

SURYA DEB ADHIKARI

WS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.S.P.Kar, counsel

Heard on : 5.3.98

Order on: 5.3.98

ORDER

S.N.Mallick, VC

None appears for the petitioner today when the matter is called for admission hearing. Mr.S.P.Kar, ld. counsel for the respondents is present. Reply is filed today and be kept on record. Mr.T.K.Biswas, ld. counsel practising in this Trimunal submits that the advocate-on-record is engaged elsewhere. It appears from the record that on four earlier successive occassions none appeared for the petitioner on calls. The application is accordingly dismissed for default. No order as to costs.

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MEMBER (A)

VICE_CHAIRMAN